

(b) if so, the main features of the report and decisions taken thereon;

(c) whether the work done by the Zoological Survey of India during these years has contributed to the advancement of scientific knowledge on the subject; and

(d) if so, to what extent?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):

(a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-3446(i)/64].

(c) Yes, Sir.

(d) A considerable advance has been made in our knowledge of the taxonomy, zoogeography and ecology of the Fauna of India. A statement showing some of the more important researches made during the period 1959-64 is laid on the Table of the House. [Placed in Library. See No. LT-3446(ii)/64].

Oil Exploration in Iran

***196. Shri Vidya Charan Shukla:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the proposed agreement for collaborating in exploration of off-shore areas of Iran for oil with ENI of Italy has been finalised; and

(b) if so, the salient features of the Agreement?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) An agreement has been concluded with AGIP which is a subsidiary of ENI of Italy, and Phillips Petroleum Corporation of U.S.A. for submission of a joint bid for a concession for oil exploration in District I Area 2 of Iran.

(b) As the Iranian authorities are yet to take a decision on the bids for this area, it is not in the public interest to disclose the terms of the agreement with AGIP and Phillips.

राष्ट्रीय एकता दिवस

*197. { श्री श्रीकार लाल बेरवा :
श्री गुजशन :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इस वर्ष समस्त देश में राष्ट्रीय एकता दिवस मनाया गया था

(ख) यदि हां, तो इस पर अब तक कितना धन व्यय किया गया ; और

(ग) राष्ट्रीय एकता दिवस के लिये किस प्रकार के कार्यक्रम बनाये गये हैं ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० बिश्म) : (क) नागरिकों की केन्द्रीय परिषद्, नई दिल्ली की प्रेरणा पर इस वर्ष 20 अक्टूबर को राष्ट्रीय एकता दिवस मनाया गया। सारे केन्द्रीय असेनिक कार्यालयों, राज्य-क्षेत्रों के प्रशासनों और केन्द्रीय और राज्य सरकारों के अधीन सार्वजनिक क्षेत्र के उपक्रमों से इस दिवस को गृह मंत्रालय द्वारा जारी किये गये आदेशों के अनुसार मनाए जाने की आशा थी। यद्यपि इस दिवस को गैर सरकारी संस्थाओं अथवा ऊपर लिखे हुए निकायों के अतिरिक्त (अन्य क्षेत्रों में) दूसरे निकायों द्वारा मनाए जाने के बारे में नागरिकों की केन्द्रीय परिषद् के पास राज्य परिषदों से पूरे विवरण प्राप्त नहीं हुए हैं, तथापि समाचार पत्रों में देखे गए विवरणों से मालूम होता है कि यह दिवस देश भर में मनाया गया।

(ख) विभिन्न केन्द्रीय सरकारी असेनिक कार्यालयों द्वारा इस बारे में किये गये व्यय सम्बन्धी सूचना अभी उपलब्ध नहीं है। परन्तु सरकारी कार्यालयों द्वारा किसी विशेष व्यय की आवश्यकता नहीं होनी चाहिये थी।

(ग) नागरिकों की केन्द्रीय परिषद् द्वारा बनाये गये कार्यक्रम की एक प्रति

सदन के सभा-पटल पर रख दी है।
[पुस्तकालय में रखा गया, देखिये संख्या एल०
टी० 3447/64].

Fertilizer Corporation

*198. { Shri Umanath:
Shri Imbichibava:
Shri Nambiar:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that the Government is proposing to form a new Fertilizer Corporation in India;

(b) whether its shares will be allotted to foreign industrialists; and

(c) if so, the percentage of their participation in this venture?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) to (c). There is no proposal at present to form a new Fertilizer Corporation with foreign participation.

Uplift of Border Areas

*199. { Shri Hem Raj:
Shrimati Renuka
Barkataki:
Shri P. C. Borooah:

Will the Minister of **Home Affairs** be pleased to state:

(a) the various schemes sanctioned by that Ministry for the uplift of the border areas after the Chinese aggression; and

(b) the financial assistance rendered by the Government for each of these schemes?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-3448/64].

Goa

{ Shri P. Venkatasubbaiah:
Shri Ravindra Varma:
Shri D. C. Sharma:
Shri Yashpal Singh:
Shri P. C. Borooah:
Shri Prakash Vir Shastri:
Shri Hukam Chand
Kachhavaiya:
Shri S. M. Banerjee:
Shrimati Renuka
Barkataki:
Shri Vishwa Nath Pandey:
Shri Sivamurthi Swamy:
Shri Y. S. Chaudhary:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that the Union Government have decided that Goa should continue to remain a Union territory for ten years; and

(b) if so, the reasons therefor?

The Minister of Home Affairs (Shri Nanda): (a) and (b). Government's policy in the matter was stated by the late Prime Minister while answering supplementaries to Question No. 603 in the Lok Sabha on the 16th March, 1964 as follows:

"The Government of India feel that the present is not the time to do it. Whether it is desirable or not desirable is another question. It is not the time to do it, soon after the liberation of Goa, the elections there etc. In any event it requires some time to quieten down, for feelings not to be excited there. There is a very strong party there—may be it is not a majority but just nearly half—which is very much opposed to merger. So, raising the question now creates difficulties, creates trouble and diverts people's attention from the work of consolidation in Goa, and it is better for a few years to elapse. Then the matter may be taken up and let them decide as they choose. The Government of India does not see any need for any hurry in this matter. It is immaterial whether it is done after five years' or ten years' time."